

NATIONAL COMPANY LAW TRIBUNAL
COURT-V, MUMBAI BENCH

216. IA/4561/2023 IA/2928/2023 IA/3257/2023
IA/3105/2023 IA/5513/2023 C.P. (IB)/604(MB)2022

IN THE MATTER OF

Sagar Mohan Panchmatiya

... Petitioner

Vs

Horizon Outsource Solutions Pvt Ltd

... Respondent

U/s 7 of the Insolvency and Bankruptcy Code, 2016

Order Delivered on 04.04.2024

CORAM:

MS. REETA KOHLI,
MEMBER (J)

MS. MADHU SINHA,
MEMBER (T)

Appearance through VC/Physical/Hybrid Mode:

For the Applicant:

For the Respondent:

ORDER

None present. Adjourned to **02.05.2024.**

Sd/-
MADHU SINHA
Member(Technical)

Sd/-
REETA KOHLI
Member(Judicial)

/Ziyaul/